

15
OA 750/99
12
OA 748 to 751/99
Order dated 7.1.2000

Order pronounced in open Court. As per observations contained in Order dated 7.1.2000 in separate sheets attached to the record of OA 748/99, all the four original Applications are rejected. No costs. The interim Orders stand vacated.

V. Jom.
Vice-Chief Justice

Member (J)